

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3508  
ANSWERED ON:26.04.2012  
SACHAR COMMITTEE REPORT  
De Dr. Ratna

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the major recommendations and findings of the Rajinder Sachar Committee on Minorities;
- (b) whether the Government has appointed any body to implement some of the recommendations of the said Committee; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H PALA)

(a) Major recommendations of the Report on 'Social, Economic and Educational Status of the Muslim Community of India', prepared under the Chairmanship of Justice Rajinder Sachar include the following:-

I. Access to Education – Providing free and high quality education to children up to the age of 14, opening government schools in Muslim concentration areas, awarding scholarships, modernising Madrasas, etc.

II. Access to Credit – Promoting and enhancing access to Muslims in Priority Sector lending, open more branches in Muslim concentration areas, promote micro finance among women, etc.

III. Skill Development – Opening ITIs and Polytechnics to focus on high growth potential in the Muslim concentration areas.

IV. Special Area Development Initiatives - Villages/towns/habitations to be provided with basic amenities, good quality government schools, health facilities, etc. for all poor including Muslims.

V. Wakf – better utilization of wakf properties, etc.

VI. Measures for Affirmative Action – Setting up of Equal Opportunity Commission (EOC), National Data Bank (NDB) and Assessment and Monitory Authority (AMA).

(b): No, Madam. The recommendations are being implemented by concerned Ministries/ Departments of the Government.

(c): Does not arise.